

Taking this and many other relevant points into consideration the High Level committee for the Welfare of Ex-Servicemen set up by the Government of India had recommended the consideration and acceptance of this principle to the Government. The committee headed by the then Minister of State for Defence Shri K.P. Singh Deo submitted its report to Prime Minister, Shrimati Indira Gandhi, on 27th October, 1984. The Committee had also recommended the setting up of Parliamentary Committee for supervising the implementation of welfare measures and schemes for Ex-Servicemen, with sister committees of State Legislatures.

In view of the justification of the demand, I request the Union Government to accept the principle of One-rank-one-pension, and also set up the Committee for the Welfare of Ex-servicemen, without any further delay.

**(v) Demand for construction of a National Highway from Hajipur to Betia via Vaishali**

SHRIMATI KISHORISINHA (Vaishali); The tourist potential, both domestic and international, of any constituency Vasishali, is well known, it being a Buddhist pilgrim place, apart from being a historic one. However, transport and communications and other tourist infrastructure remains undeveloped and as such, the potential is not fully utilised. A national highway and railway lines are needed in this area so that intending tourists could visit many places of historic and religious importance. More particularly, tourists from South-East Asia should be interested in visiting these places. A national highway should be constructed from Hajipur via Vaishali approach to Vaishali.

**(vi) Need to Approve the project for establishment of non-formal Primary Education Centre for children of fisherman in Orissa**

SHRI CHINTAMANI JENA (Balasore): A project proposal for establishment of 100 Non-formal Primary Education Centres for

the children of fisher-folk in Orissa for a 5-year period commencing from 1987-88 at an estimated cost of Rs.145.31 lakhs with Norway Government assistance, was submitted by the State Government to the Ministry of Agriculture in the month of September, 1986. But the approval of the Union Government has not been received yet and therefore, the children of thousands of poor fisher-folk are destined to suffer, without education.

I would therefore request the Agriculture Ministry to approve the project proposal, at the earliest.

**(vii) Demand for Issuing a commemorative stamp in memory of late Shri M.G. Ramachandran**

SHRI K. R. NATARAJAN (Dindigul): Dr. M.G. Ramachandran rendered services to the poor and the down-trodden. He died on 24th December, 1988. The Government of India and various State Governments declared holidays to mourn the death of Shri M. G. Ramachandran. Rich tributes were paid to him in Parliament and by the Hon'ble Prime Minister and both Houses of Parliament adjourned as a mark of respect to him. The rare distinction of award of BHARAT RATNA was conferred on him posthumously.

The Government of India issues commemorative postal stamps in the name of distinguished people. The first death anniversary of Shri M.G. Ramachandran falls on 24th December, 1988. Hence the people of Tamil Nadu demand that the Government of India should issue commemorative postal stamps in the name of Bharat Ratna Dr. M.G. Ramachandran on that day.

[Translation]

**(viii) Demand for extending the Bakhtiarpur- Rajgir railway line upto Bodh Gaya and conversion of Fatwa-Islampur railway line in to broad gauge**

SHRI VJOY KUMAR YADAV (Nalanda): Mr. Deputy Speaker, Sir, the State of